

B. (Upto May 2014)

(In Kgs.)

Narcotic Item	Gujarat	Rajasthan	Punjab	Jammu and Kashmir
Ganja	344.94	133.75	--	106.21
Cocaine	2.28	--	--	--
Heroin	0.32	1.91	275.78	116.84
Hashish	31.39	22.00	--	188.72
Amphetamine	17.69	--	--	--
Ephedrine	4.68	--	--	--
Codeine	1.14	--	--	--
Morphine	3.41	--	--	--
Opium	--	387.03	0.75	--
Poppy Straw	57.38	692.96	--	1230.90

Note: No. of persons arrested in 2013 : 26,658, No. of persons arrested in 2014 : 5167 upto May, 2014.

Plan for safe return of Kashmiri Pandits

814. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government has formulated any plan for the safe return of Kashmiri Pandits, who have been displaced from the Kashmir valley;

(b) if so, the details thereof;

(c) the number of families rehabilitated in the valley along with the details of the assistance provided to them by Government during the last three years; and

(d) the details of steps taken or proposed to be taken by Government for the Kashmiri Pandits' safe return to the valley while taking into confidence their security and rehabilitation in the Valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (d) At present there are about 60452 registered Kashmiri migrant families in the country. About 38,119 registered Kashmiri migrant families are residing in Jammu; about 19,338 registered Kashmiri migrant families are living in Delhi and about 1995 families are settled in other states.

The Government has been providing cash relief of ₹ 1650/- per head per month (maximum ₹ 6600/- per family per month) plus dry ration (9 Kg. Rice, 2 Kg. Atta per person per month and 1 Kg. Sugar per family per month) to eligible 17,248 families living in Jammu. Expenditure in this respect (approx. ₹ 136 crore per annum) is being

reimbursed by Ministry of Home Affairs under Security Related Expenditure (Return and Rehabilitation) – SRE (R and R).

The Government of NCT of Delhi is also providing cash relief of ₹ 1650/- per head per month (maximum ₹ 6600/- per family per month) to eligible 3,385 families from their own budget. Other States are providing relief as per scales fixed by them from their own budget. The Government has advised these states also to provide relief at the rate of JandK State. It has been the Government's stated Policy to provide various rehabilitation facilities to the Kashmiri migrants and to create an environment conducive enough to make them return to the Valley. The Government has announced various Packages from time to time for return and Rehabilitation of Kashmiri Migrants.

Under Prime Minister's Package 2004, 5242 two room tenements have been constructed in Jammu at four locations [Pukkhool, Muthi, Nagrota and Jagti] and have been allotted to the migrants, who were living in various one room tenements, Govt. Buildings, Temples etc. in Jammu. Further, 200 flats have been constructed at Sheikhpura in Budgam district (Kashmir Valley) and have been allotted to the migrants on sharing basis, who have joined the government service under employment component of Prime Minister's Package-2008. Out of these 200 flats, 31 flats have also been allotted to the local migrants (who migrated from their native places to other places within the Kashmir Valley).

The Government have announced a Comprehensive Package amounting to ₹ 1618.40 crore in the year 2008 for return and rehabilitation of Kashmiri Migrants, which provides for many comprehensive facilities for the migrants *e.g.* financial assistance for purchase/ construction of houses, repair/ renovation of damaged houses and dilapidated/ unused houses, construction of transit accommodation, Continuations of Cash relief to migrants, students scholarship, Employment, Assistance to the Agriculturists and the Horticulturist and Waiver of interest on unpaid loan etc. The Prime Minister's Package – 2008 is being implemented by the Government of Jammu and Kashmir. During last three years, one family has returned to the Valley availing the benefit of ₹ 7.5 Lakh for construction of house under the Package. Further, State Government jobs have been provided to 1474 migrant youths. 505 Transit accommodations have been constructed in the Kashmir Valley [Vessu (Kulgam) – 250, Khanpur (Baramulla) – 130, Hawal (Pulwama) – 65, Kupwara -60] and allotted to newly appointed migrant employees under the Package.

The review of such plans and packages is a continuous process and will continue to remain so in order to remove the bottlenecks and shortcomings, if any.

In the Budget of 2014-15, introduced in the Lok Sabha on 10th July 2014, ₹ 500 crore have been earmarked for rehabilitation of Kashmiri migrants.

Strategy to curb Naxal activities

815. SHRI MADHUSUDAN MISTRY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the salient features of the strategy to curb the Naxal activities in the Naxal affected areas of various States;

(b) the number of security personnel killed by Naxals since April, 2014 till date; and

(c) the measures taken by Government to rehabilitate their families ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) The Central Government has a four pronged strategy to tackle LWE insurgency - Security Related Measures; Development Related Measures; Ensuring Rights and Entitlements of Local Communities and Public Perception Management, wherein it supplements the efforts of the State Governments over a wide range of schemes and measures.

In security related interventions, apart from directly deploying Central Armed Police Forces (CAPFs), the Government of India provides assistance for capacity building of the states through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS), the Construction/ Strengthening of Fortified Police Stations Scheme etc. In addition, other security related interventions include providing helicopters to States, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools, assistance to raise India Reserve Battalions (IRB), modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme) etc.

On the development front, the Central Government is implementing special schemes for LWE affected areas like the Additional Central Assistance (ACA) Scheme (in place of old Integrated Action Plan), the Road Requirement Plan-I (RRP-I) etc. To ensure Rights and Entitlements of local communities, the Central Government has enacted the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 to recognise and vest the forest rights and occupation in forest land in forest dwelling scheduled tribes and other traditional forest dwellers, who have been residing in such forests for generations, but whose rights could not be recorded. The Rules were notified on 01.01.2008 have been further amended on 06.09.2012 to ensure better implementation. The Ministry of Tribal Affairs have also issued comprehensive guidelines on 12.07.2012 on issues relating to implementation of the Act.

Under Public Perception Management, the Central Government is implementing

the Media Plan to convey the Government's view to the people of LWE affected areas through the Media.

It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance are the effective instrumentalities to combat LWE insurgency in the long-term.

(b) 36 security forces personnel were killed in LWE violence from 1st April 2014 to 7th July 2014.

(c) Under the Security Related Expenditure Scheme, *ex-gratia* payment of ₹ 3 lakh to the family of each security personnel killed due to LWE violence is reimbursed by the Central Government. In addition, *ex-gratia* compensation of ₹ 15 lakh is paid to the next of kin of personnel of Central Armed Police Forces killed in action. Besides this, the State Governments have their own policies for payment of *ex-gratia* to the families of security personnel killed in naxal attacks and compassionate appointment of children of the killed policemen in Government services.

Steps taken to accord Statehood to Delhi

†816. SHRI VIJAY GOEL: Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the concrete steps proposed to be taken by Government to accord the status of a full fledged State to Delhi along with the constraints in this regard;

(b) the manner in which the Central Government proposes to modernize Delhi Police along with the details of the budget provided for this purpose last time; and

(c) the extent to which crimes have increased in Delhi during the last five years along with the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) At present, no proposal is under consideration of the Union Government to accord statehood to Delhi.

(b) Police Modernization Scheme under Annual Action Plan was introduced in the year 2006 and funds were earmarked in following 06 different Heads : (1) Communication, (2) Equipment, (3) Vehicles, (4) Police Stations/Buildings/ Housing, (5) Forensic Laboratory, (6) Weaponry for the financial years *i.e.* 2009-10, 2010-11, 2011-12, 2012-13 and 2013-14.

†Original notice of the question was received in Hindi.

The details of allocation of funds and expenditure under Police Modernization Scheme for the years 2009-10 to 2013-14 are as under:-

Years	Police Modernization Schemes	
	Allocation of Funds	Expenditure
2009-10	122.40	74.37
2010-11	122.40	97.00
2011-12	102.40	96.78
2012-13	100.00	63.48
2013-14	100.00	0

The allocation was re-assessed at the time of allocation in revised estimates and a token provision of ₹ 1 lakh only was kept. Therefore, the total budget allocation remained unutilized against budget estimates in the financial year 2013-14.

(c) The details of crime cases (crime head-wise) registered/worked out, by Delhi Police and percentage of solved cases during the last four years *i.e.* 2010, 2011, 2012, 2013 and 2014 (upto 30.06.2014) is given in Statement (*See* below). Delhi, being the capital of the country, has been developing at a rapid pace. This rapid urbanization has also led to certain factors which have a bearing on the crime rate in the city. The large expansion of new colonies like Dwarka, Rohini etc. and thousands of unplanned colonies is an important crimogenic factor particularly in respect of street crimes like robberies and snatching

Other factors responsible for increase in registration of crime are as follows :-

- A very large floating population (approx. 20 lacs),
- Socio-economic imbalances,
- Proximity in location of colonies of the affluent and the under-privileged,
- Urban anonymity encouraging deviant behaviour,
- Loosening of social structures and family control,
- Adverse sex ratio (866 females/1000 males),
- Easy accessibility/means of escape available to criminal elements from across the borders,
- Increased awareness of general public and the special measures taken by Delhi Police and the Government to encourage people to come forward and lodge their complaints freely.

Crime in Delhi

Crime Head	Cases Reported					Worked Out					Solved %				
	2010	2011	2012	2013	2014*	2010	2011	2012	2013	2014*	2010	2011	2012	2013	2014*
Dacoity	32	33	28	33	44	29	32	27	26	35	90.63%	96.97%	96.43%	78.79%	79.55%
Murder	565	543	521	517	277	430	446	426	391	207	76.11%	82.14%	81.77%	75.63%	74.73%
Att. to Murder	311	386	439	585	328	285	363	419	531	271	91.64%	94.04%	95.44%	90.77%	82.62%
Robbery	599	562	608	1245	2678	533	525	537	927	1329	88.98%	93.42%	88.32%	74.46%	49.63%
Riot	53	50	79	113	68	46	49	63	88	44	86.79%	98.00%	79.75%	77.88%	64.71%
Kid. For Ransom	18	25	21	30	15	17	24	17	27	10	94.44%	96.00%	80.95%	90.00%	66.67%
Rape	507	572	706	1636	984	471	558	660	1483	759	92.90%	97.55%	93.48%	90.65%	77.13%
Total Heinous	2085	2171	2402	4159	4394	1811	1997	2149	3473	2655	86.86%	91.99%	89.47%	83.51%	60.42%
Snatching	1671	1476	1440	3638	3623	1023	1123	1022	1965	1050	61.22%	76.08%	70.97%	54.01%	28.98%
Hurt	1925	1946	1747	1768	959	1631	1732	1581	1494	638	84.73%	89.00%	90.50%	84.50%	66.53%
Burglary	1502	1419	1715	2835	4688	542	695	787	791	646	36.09%	48.98%	45.89%	27.90%	13.78%
M.O.Women	601	657	727	3515	1980	563	627	686	3089	1360	93.68%	95.43%	94.36%	87.88%	68.69%
M.V.Theft	14966	14668	14391	14916	10357	2196	2984	2847	2274	1174	14.67%	20.34%	19.78%	15.25%	11.34%
Other Theft	8122	8231	7641	15208	25401	2770	3358	2897	3581	3100	34.10%	40.80%	37.91%	23.55%	12.20%
Other IPC	20420	22785	24224	34145	20121	13147	16289	16885	22392	9774	64.38%	71.49%	69.70%	65.58%	48.58%
TOTAL NON-HEINOUS	49207	51182	51885	76025	67129	21872	26808	26705	35586	17742	44.45%	52.38%	51.47%	46.81%	26.43%
TOTAL IPC	51292	53353	54287	80184	71523	23683	28805	28854	39059	20397	46.17%	53.99%	53.15%	48.71%	28.52%

*Up to 30th June

Maharashtra Karnataka border issue

†817. SHRI RAMDAS ATHAWALE: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Central Government has received any request from Maharashtra Government regarding Maharashtra-Karnataka border issue;

(b) if so, the details thereof as on date;

(c) the steps taken by Government in this regard; and

(d) the reasons behind the delay taking place in addressing Maharashtra-Karnataka border issue and the measures taken by Government to expedite its redressal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) Yes, Sir. With a view to settle the boundary dispute between Maharashtra, Karnataka and Kerala, the Central Government constituted one-man Mahajan Commission had submitted its report in August, 1967. The dispute still persists since the Government of Karnataka insists on the implementation of the recommendations of the Mahajan Commission *in toto*, while the Government of Maharashtra does not accept the Commission's recommendations. The Government of Maharashtra has filed a suit in the Hon'ble Supreme Court of India, which is pending in the Apex Court. Since the matter is *sub-judice*, no further action can be taken.

Rise in crimes in the country

†818. SHRI RAMDAS ATHAWALE: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the cases of murders, riots, arson, crimes against women and other types of criminal offences have increased in various States, including Delhi during the last three years;

(b) if so, the crime-wise, year-wise and State-wise details of crimes that came to light during the last year as compared to previous three years; and

(c) the reasons for rise in the number of crimes in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) A total of 23,25,575, 23,87,188 and 26,47,722 cases were registered under total cognizable crimes including cases on crime against women under the IPC were reported during 2011-13, which shows an increasing trend.

The number of cases reported for Delhi under all cognizable crimes inclusive of crime against women for 2011-2013 is 53,353, 54,287 and 80,184 cases respectively.

The figures for the last 3 years on murder, rape, riot, arson and dacoity are give in the Statement (*See below*). No data is available for the year 2014.

The Government of India takes cognizance of various incidents of murders, riots, rapes etc. and depending upon the gravity of the crime, seeks reports from the concerned State Governments and take quick remedial action. The Government also supplements the efforts of State Governments by deploying additional Central Police Forces for maintaining the Law and Order. Further, there are various constitutional bodies acting under the purview of the judiciary/Parliament like the various Commissions viz. NHRC and other Commissions, which enshrine and overviews such incidences. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime. Besides, Government also issues Advisories to the State Governments from time to time to prevent such incidents and take remedial action and for tackling such issues to investigate such matters which involves heinous activities and other law breaking groups/citizens unless and until it is decided by the judiciary of the country or under special circumstances, which evince warranting of such parameters, the Government has urged the States to tackle more effectively taking into consideration of the ground realities.

Statement

(A) Number of Cases Registered (CR), Percentage Change Over Previous Year (PC), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) And Persons Convicted (PCV) under Rape (Total) during 2011 to 2013

Sl. No.	State/UT	2011						2012						2013							
		CR	CS	CV	PAR	PCS	PCV	CR	PC	CS	CV	PAR	PCS	PCV	CR	PC	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
1.	Andhra Pradesh	1442	1216	111	1758	1783	157	1341	-7.0	1276	108	1664	1608	178	1635	21.9	1149	105	1960	1679	190
2.	Arunachal Pradesh	42	38	4	47	41	4	46	9.5	24	3	47	24	3	75	63.0	62	1	106	61	1
3.	Assam	1700	1012	179	1470	1080	165	1716	0.9	1110	97	1626	1156	153	1937	12.9	1366	123	1745	1313	123
4.	Bihar	934	820	210	1185	1036	246	927	-0.7	902	119	1327	1398	161	1128	21.7	840	180	1156	1039	271
5.	Chhattisgarh	1053	1027	217	1257	1253	240	1034	-1.8	988	223	1214	1201	259	1380	33.5	1366	364	1637	1591	485
6.	Goa	29	33	4	34	46	4	55	89.7	26	1	61	35	1	86	56.4	60	2	103	72	2
7.	Gujarat	439	409	31	621	616	46	473	7.7	438	31	647	631	56	732	54.8	662	43	1027	998	54
8.	Haryana	733	532	135	801	820	175	668	-8.9	635	133	940	997	180	971	45.4	792	287	1398	1386	420
9.	Himachal Pradesh	168	143	29	187	183	46	183	8.9	149	29	259	240	41	250	36.6	199	56	299	307	81
10.	Jammu and Kashmir	277	231	14	349	346	18	303	9.4	257	19	388	387	28	378	24.8	241	22	404	401	36
11.	Jharkhand	784	604	185	758	731	220	812	3.6	602	161	780	706	196	1204	48.3	884	264	1135	1058	308
12.	Karnataka	636	533	74	837	812	84	621	-2.4	587	65	842	795	97	1030	65.9	856	90	1263	1156	101
13.	Kerala	1132	706	31	1226	798	390	1019	-10.0	961	57	1259	1186	62	1221	19.8	977	92	1358	1151	103
14.	Madhya Pradesh	3406	3223	826	4593	4603	898	3425	0.6	3483	547	4822	4842	758	4335	26.6	4085	1079	5879	5800	1456
15.	Maharashtra	1701	1565	205	2533	2422	268	1839	8.1	1616	164	2591	2479	215	3063	66.6	2591	181	4243	3814	249
16.	Manipur	53	5	1	24	5	2	63	18.9	9	0	46	12	0	72	14.3	15	2	37	16	6
17.	Meghalaya	130	81	0	128	83	0	164	26.2	93	7	182	100	7	183	11.6	198	7	190	215	7

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
18.	Mizoram	77	68	46	74	70	40	103	33.8	95	61	122	96	59	89	-13.6	69	39	89	83	47
19.	Nagaland	23	20	16	27	19	29	21	-8.7	15	8	26	21	19	31	47.6	22	18	41	26	10
20.	Odisha	1112	1037	148	1224	1219	204	1458	31.1	1336	154	1666	1631	184	1832	25.7	1660	108	2080	2047	131
21.	Punjab	479	426	155	598	571	208	680	42.0	512	151	895	696	201	888	30.6	812	382	1048	978	464
22.	Rajasthan	1800	1119	205	1642	1634	358	2049	13.8	1225	230	1807	1778	408	3285	60.3	1947	270	2783	2771	434
23.	Sikkim	16	12	11	25	12	11	34	112.5	24	1	29	20	18	43	26.5	48	59	43	44	59
24.	Tamil Nadu	677	478	72	837	611	110	737	8.9	558	60	962	862	104	923	25.2	1076	133	1193	1247	186
25.	Tripura	205	238	24	258	248	28	229	11.7	206	16	202	215	19	233	1.7	252	21	356	298	21
26.	Uttar Pradesh	2042	1580	816	3571	2398	1325	1963	-3.9	1513	619	3593	2508	809	3050	55.4	2302	663	5587	3664	939
27.	Uttarakhand	129	98	48	149	143	73	148	14.7	128	75	184	187	93	228	54.1	179	111	289	291	189
28.	West Bengal	2363	2004	79	1870	2104	121	2046	-13.4	2165	112	1963	2165	124	1685	-17.6	2577	151	2674	2642	181
TOTAL (STATES)		23582	19258	3876	28083	25687	5470	24157	2.4	20933	3251	30144	27976	4433	31967	32.3	27287	4853	40123	36148	6554
29.	A and N Islands	13	22	0	28	48	0	12	-7.7	7	3	17	15	3	27	125.0	35	3	36	44	3
30.	Chandigarh	27	21	9	27	31	10	27	0.0	34	9	34	41	11	45	66.7	29	18	49	31	21
31.	D and N Haveli	4	3	0	4	3	0	3	-25.0	6	1	5	8	2	5	66.7	3	0	9	7	0
32.	Daman and Diu	1	0	0	0	0	0	5	400.0	4	1	10	9	1	8	60.0	9	0	10	10	0
33.	Delhi	572	477	186	707	647	243	706	23.4	568	297	892	862	368	1636	131.7	1386	227	1851	1608	314
34.	Lakshadweep	0	0	1	0	0	1	0	-	0	0	0	0	0	2	-	0	0	4	0	0
35.	Puducherry	7	4	0	29	20	0	13	85.7	13	1	15	14	3	17	30.8	6	0	33	8	0
TOTAL (UTs)		624	527	196	795	749	254	766	22.8	632	312	973	949	388	1740	127.2	1468	248	1992	1708	338
TOTAL (ALL-INDIA)		24206	19785	4072	28878	26436	5724	24923	3.0	21565	3563	31117	28925	4821	33707	35.2	28755	5101	42115	37856	6892

(B) Number of Cases Registered (CR), Percentage Change Over Previous year (PC), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Murder during 2011 to 2013

Sl. No.	State/UT	2011						2012						2013							
		CR	CS	CV	PAR	PCS	PCV	CR	PC	CS	CV	PAR	PCS	PCV	CR	PC	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
1.	Andhra Pradesh	2808	2250	450	5584	4878	942	2717	-3.2	2272	428	5509	5634	754	2484	-8.6	1908	293	5033	4419	679
2.	Arunachal Pradesh	65	58	16	62	62	16	73	12.3	52	2	113	61	2	69	-5.5	58	5	86	59	5
3.	Assam	1303	702	191	1666	1241	293	1368	5.0	806	157	1650	1056	308	1354	-1.0	842	213	1590	1090	283
4.	Bihar	3198	3189	706	8898	6445	1489	3566	11.5	3781	516	7198	7207	1450	3441	-3.5	2727	465	6439	7296	1216
5.	Chhattisgarh	1110	942	361	1683	1698	583	998	-10.1	875	392	1490	1520	590	945	-5.3	918	491	1453	1406	732
6.	Goa	48	33	7	87	62	12	45	-6.3	31	7	47	50	9	36	-20.0	31	9	74	58	11
7.	Gujarat	1126	944	136	2408	2327	285	1126	0.0	888	102	2085	2124	211	1118	-0.7	945	92	2197	2199	227
8.	Haryana	1062	786	221	1999	1980	548	991	-6.7	803	279	2183	2261	868	982	-0.9	791	340	1966	2017	681
9.	Himachal Pradesh	130	81	30	186	161	57	113	-13.1	96	30	206	191	65	104	-8.0	73	39	148	177	86
10.	Jammu and Kashmir	169	127	20	328	328	50	124	-26.6	116	45	328	325	78	150	21.0	105	35	252	251	65
11.	Jharkhand	1747	1288	344	2038	2026	545	1694	-3.0	1130	344	1790	1758	474	1630	-3.8	1125	331	1833	1670	430
12.	Karnataka	1820	1501	259	3404	3333	491	1860	2.2	1552	254	3487	3516	470	1601	-13.9	1403	176	3141	3023	353
13.	Kerala	365	355	73	733	593	132	374	2.5	350	82	886	997	148	372	-0.5	292	108	703	676	197
14.	Madhya Pradesh	2511	2187	1324	5317	5245	2690	2373	-5.5	2223	886	5505	5518	1920	2112	-11.0	2001	921	4704	4796	2015
15.	Maharashtra	2818	2427	449	6193	6551	846	2712	-3.8	2278	501	6119	5899	944	2512	-7.4	2158	484	5433	5441	1027
16.	Manipur	78	8	0	94	11	0	83	6.4	13	2	49	13	2	93	12.0	19	6	82	23	7
17.	Meghalaya	170	70	8	156	74	12	137	-19.4	46	4	97	61	5	166	21.2	53	6	166	71	11
18.	Mizoram	26	20	16	28	22	16	30	15.4	23	20	26	20	23	27	-10.0	36	10	32	36	6
19.	Nagaland	46	59	56	27	26	72	75	63.0	29	15	31	27	23	78	4.0	41	57	51	24	21

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
20.	Odisha	1477	1342	184	2340	2288	321	1548	4.8	1330	189	2450	2409	337	1454	-6.1	1389	155	2200	2222	235
21.	Punjab	842	635	355	1550	1283	722	855	1.5	680	302	1553	1316	596	711	-16.8	626	373	1243	1076	626
22.	Rajasthan	1461	952	351	2378	2360	1003	1461	0.0	968	343	2175	2182	772	1573	7.7	972	438	2026	2024	626
23.	Sikkim	14	10	7	7	13	7	7	-50.0	6	4	7	5	24	15	114.3	18	38	18	18	38
24.	Tamil Nadu	1877	1583	433	4128	3406	1180	1949	3.8	1763	355	4420	4415	1032	1936	-0.7	1786	347	4456	4093	767
25.	Tripura	163	173	19	306	213	38	124	-23.9	80	35	167	151	46	142	14.5	125	30	209	179	35
26.	Uttar Pradesh	4951	3893	2339	14093	10492	6901	4966	0.3	4048	1675	13983	11127	3891	5047	1.6	4126	1716	14784	11324	4237
27.	Uttarakhand	178	136	50	311	315	132	217	21.9	171	214	347	349	376	197	-9.2	147	184	225	170	170
28.	West Bengal	2109	1653	109	3363	3369	275	2252	6.8	1972	221	3534	3341	592	2264	0.5	1851	245	3278	3338	495
TOTAL (STATES)		33672	27404	8514	69367	60802	19658	33838	0.5	28382	7404	67435	63533	16010	32613	-3.6	26566	7607	63822	59176	15281
29.	A and N Islands	14	10	1	18	13	1	15	7.1	18	3	21	30	3	6	-60.0	10	4	9	14	9
30.	Chandigarh	24	24	13	65	65	32	21	-12.5	20	9	66	65	22	22	4.8	18	11	34	41	25
31.	Dandn Haveli	14	4	2	24	10	2	7	-50.0	7	0	13	22	0	3	-57.1	4	1	4	5	2
32.	Daman And Diu	6	6	1	7	7	1	3	-50.0	2	4	11	11	8	9	200.0	6	0	9	8	0
33.	Delhi	543	506	185	974	918	310	521	-4.1	423	293	987	1043	394	517	-0.8	400	142	842	881	326
34.	Lakshadweep	0	0	0	0	0	0	0	-	0	0	0	0	0	0	-	0	0	0	0	0
35.	Puducherry	32	25	2	138	116	4	29	-9.4	19	1	143	146	1	31	6.9	36	3	93	87	4
TOTAL (UTs)		633	575	204	1226	1129	350	596	-5.8	489	310	1241	1317	428	588	-1.3	474	161	991	1036	366
TOTAL (ALL-INDIA)		34305	27979	8718	70593	61931	20008	34434	0.4	28871	7714	68676	64850	16438	33201	-3.6	27040	7768	64813	60212	15647

(C) Number of Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Riots during 2011 to 2013

Sl. No.	State/Ut	2011						2012						2013					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	2210	1637	203	11590	11535	1339	1878	1486	130	9441	9528	726	1944	1564	79	12530	11005	736
2.	Arunachal Pradesh	49	26	0	45	60	0	28	19	1	66	36	2	36	24	0	120	63	0
3.	Assam	2328	1534	201	10123	5331	253	5077	1095	68	11426	6484	218	2429	1221	54	8317	4339	165
4.	Bihar	9768	11176	714	63532	63799	2462	10871	10460	773	45647	51085	2530	11931	9386	873	63108	58141	2694
5.	Chhattisgarh	934	884	217	5064	5246	1053	910	899	222	5720	5712	1283	786	813	206	4847	4895	1339
6.	Goa	74	42	1	323	195	21	122	56	5	462	279	46	127	62	8	406	342	50
7.	Gujarat	1615	1607	70	12280	12049	390	1758	1704	83	13040	13131	227	1715	1634	70	12107	12003	370
8.	Haryana	1466	1128	114	4073	4085	830	1424	1340	139	5551	5626	783	1560	1420	185	6383	6405	810
9.	Himachal Pradesh	530	489	23	2613	2776	126	494	434	33	2388	2159	178	487	474	20	2311	2465	96
10.	Jammu and Kashmir	1405	1727	14	9765	9763	130	1400	1424	67	7461	7457	225	1714	1244	38	7362	7357	176
11.	Jharkhand	2133	1980	487	7546	7092	1349	2331	1815	389	8046	7341	961	2465	1811	339	7214	6273	986
12.	Karnataka	7265	6544	149	29898	28942	522	7502	6352	94	28577	28169	683	7237	6305	115	30719	29572	581
13.	Kerala	10754	9023	1940	40519	39883	9053	10938	10223	1379	46126	47047	6569	10042	9867	1469	47017	47742	5942
14.	Madhya Pradesh	2080	1977	902	14075	14087	4202	1951	1813	526	13290	13394	3556	1779	1653	554	12511	12377	3083
15.	Maharashtra	8556	7775	242	54706	53607	1233	8860	8245	277	57218	56401	1207	9610	8421	373	58471	57891	1934
16.	Manipur	70	0	0	70	0	0	72	1	0	21	1	0	67	1	1	36	1	2
17.	Meghalaya	8	0	0	13	0	0	0	0	0	0	0	0	13	5	0	13	11	0
18.	Mizoram	0	0	0	0	0	0	1	0	0	0	0	0	1	0	0	0	0	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
19.	Nagaland	1	6	9	0	15	18	3	1	0	30	28	0	11	4	0	21	6	0
20.	Odisha	1556	1718	94	9438	9490	620	2205	1980	71	12336	12051	335	1937	1634	121	9688	9584	274
21.	Punjab	0	0	3	0	0	3	1	0	2	0	0	7	0	0	0	0	0	0
22.	Rajasthan	751	602	1213	3556	3556	7009	573	497	877	3030	3030	5394	542	304	807	1968	1968	4381
23.	Sikkim	25	11	2	89	58	10	22	15	1	95	27	15	32	26	12	48	57	20
24.	Tamil Nadu	3009	1630	296	16552	13437	4006	3136	2757	335	16725	17892	2285	2701	2086	730	15002	13617	3509
25.	Tripura	175	156	2	601	329	25	128	100	17	297	373	34	123	112	8	486	412	19
26.	Uttar Pradesh	5022	3757	2096	37854	27294	14031	5676	4625	1522	43526	34641	10222	6089	4423	1460	47979	33710	10297
27.	Uttarakhand	401	295	34	1736	1498	297	369	280	164	1440	1540	1184	334	220	115	1050	1065	977
28.	West Bengal	6019	6387	32	16291	13549	210	6611	6111	38	14448	15150	229	6142	5472	85	14916	14037	224
TOTAL (STATES)		68204	62111	9058	352352	327676	49192	74341	63732	7213	346407	338582	38899	71854	60186	7722	364630	335338	38665
29.	A and N Islands	11	7	1	42	53	8	8	9	0	52	58	0	0	5	5	0	23	31
30.	Chandigarh	66	51	6	165	176	23	49	84	8	200	370	23	54	35	21	168	161	98
31.	D and N Haveli	20	29	1	125	191	5	11	16	2	85	94	12	7	15	1	50	88	7
32.	Daman and Diu	19	11	1	119	96	1	9	18	1	95	131	5	11	7	0	62	36	0
33.	Delhi	50	40	18	278	203	84	79	52	29	388	377	193	113	61	18	715	326	132
34.	Lakshadweep	5	24	15	47	10	30	10	6	10	0	2	14	2	5	0	11	39	0
35.	Puducherry	125	121	39	858	760	234	126	85	18	1005	765	159	85	106	48	562	814	316
TOTAL (UTs)		296	283	81	1634	1489	385	292	270	68	1825	1797	406	272	234	93	1568	1487	584
TOTAL (ALL-INDIA)		68500	62394	9139	353986	329165	49577	74633	64002	7281	348232	340379	39305	72126	60420	7815	366198	336825	39249

Source: CRIME IN INDIA DATA

"-" Indicates division by zero

Conviction Rate = % of Cases convicted out of cases in which trial were completed.

(D) Number of Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Arson during 2011 to 2013

Sl. No.	State/UT	2011						2012						2013					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	1021	664	53	1186	1149	125	980	614	40	1042	980	55	932	580	36	820	814	63
2.	Arunachal Pradesh	34	12	0	31	18	0	33	10	1	23	10	1	23	9	0	17	11	0
3.	Assam	506	209	42	831	370	34	2830	166	11	825	453	13	793	239	18	771	375	29
4.	Bihar	705	503	50	1206	1182	80	799	679	40	1736	1683	78	660	485	57	1342	1407	100
5.	Chhattisgarh	289	160	38	278	284	53	330	175	50	264	292	104	328	199	31	252	252	49
6.	Goa	24	10	0	27	18	0	34	9	1	38	22	2	39	9	1	25	22	2
7.	Gujarat	263	221	4	585	588	12	282	204	11	484	459	22	304	230	5	663	546	14
8.	Haryana	166	131	15	189	226	44	191	123	17	251	260	28	189	125	15	209	217	25
9.	Himachal Pradesh	110	58	2	89	88	3	131	57	5	91	94	10	138	75	1	96	106	1
10.	Jammu and Kashmir	205	81	0	361	360	0	190	92	4	278	277	10	221	59	2	239	239	12
11.	Jharkhand	138	84	25	168	151	38	136	68	20	151	146	48	185	80	22	202	216	36
12.	Karnataka	231	150	1	174	174	2	416	162	9	236	221	11	332	173	6	359	344	25
13.	Kerala	450	190	11	286	291	49	568	249	11	466	410	23	479	224	8	372	332	10
14.	Madhya Pradesh	784	630	153	1337	1339	281	814	682	133	1205	1191	254	671	549	167	961	972	285
15.	Maharashtra	1255	823	26	1490	1465	40	1246	780	29	1625	1453	38	1197	756	18	1572	1484	26
16.	Manipur	99	0	0	6	0	0	74	0	0	9	0	0	38	0	0	3	0	0
17.	Meghalaya	34	8	1	12	14	3	61	10	0	42	27	0	127	47	1	155	89	1

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
18.	Mizoram	19	9	7	10	9	7	12	10	8	11	12	9	27	14	11	18	9	13
19.	Nagaland	2	3	2	3	3	1	7	2	1	3	1	1	9	5	1	8	1	1
20.	Odisha	423	345	21	691	677	33	469	333	17	680	701	41	416	285	25	514	511	37
21.	Punjab	83	42	15	139	130	40	74	38	12	101	70	38	65	38	12	93	63	26
22.	Rajasthan	473	267	115	767	767	279	475	239	106	603	605	248	484	222	105	579	579	225
23.	Sikkim	4	1	0	4	2	0	20	3	0	5	3	0	19	9	3	19	18	5
24.	Tamil Nadu	706	269	66	700	516	99	726	343	35	785	658	120	645	376	46	791	681	77
25.	Tripura	58	23	3	31	37	3	59	32	3	46	40	3	83	40	2	84	67	2
26.	Uttar Pradesh	477	260	188	1323	733	407	327	245	102	856	684	226	291	185	108	967	451	263
27.	Uttarakhand	17	9	3	9	9	9	17	7	4	12	11	3	17	10	6	9	8	15
28.	West Bengal	413	232	3	409	401	11	396	266	3	597	499	8	495	340	2	501	462	2
TOTAL (STATES)		8989	5394	844	12342	11001	1653	11697	5598	673	12465	11262	1394	9207	5363	709	11641	10276	1344
29.	A and N Islands	6	4	0	4	3	0	4	6	0	6	6	0	2	1	0	1	5	0
30.	Chandigarh	9	4	0	4	5	0	9	5	0	5	5	0	8	2	0	4	6	0
31.	D and N Haveli	5	2	0	5	5	0	12	1	0	2	2	0	18	1	0	0	2	0
32.	Daman and Diu	0	0	0	0	0	0	11	1	0	7	7	0	8	0	0	0	0	0
33.	Delhi	42	27	12	22	18	6	79	23	1	47	33	1	97	30	3	44	36	6
34.	Lakshadweep	3	0	0	0	0	0	3	0	0	0	0	0	1	0	0	0	0	0
35.	Puducherry	10	2	0	3	1	0	21	7	1	40	8	4	16	13	1	9	26	1
TOTAL (UTs)		75	39	12	38	32	6	139	43	2	107	61	5	150	47	4	58	75	7
TOTAL (ALL-INDIA)		9064	5433	856	12380	11033	1659	11836	5641	675	12572	11323	1399	9357	5410	713	11699	10351	1351

(E) Number of Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Dacoity during 2011 to 2013

Sl. No.	State/UT	2011						2012						2013					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	126	106	11	674	549	101	131	118	8	591	666	28	125	102	11	542	437	35
2.	Arunachal Pradesh	13	1	7	22	3	7	20	9	0	29	36	0	24	8	1	31	22	1
3.	Assam	305	184	70	820	519	98	266	151	21	485	334	56	246	135	13	540	436	24
4.	Bihar	556	388	118	1510	1497	234	540	469	64	2610	1732	176	579	441	58	2047	1774	154
5.	Chhattisgarh	68	72	29	235	229	95	64	37	31	161	169	102	47	84	27	254	282	92
6.	Goa	2	4	0	5	21	0	6	2	0	27	6	0	11	2	1	48	12	1
7.	Gujarat	221	169	5	1137	1115	28	287	195	7	1403	1300	23	288	230	1	1275	1426	1
8.	Haryana	167	104	30	511	474	149	204	148	31	491	513	149	154	135	33	632	673	143
9.	Himachal Pradesh	1	2	1	5	12	6	1	0	1	1	0	5	14	6	1	59	30	7
10.	Jammu and Kashmir	14	7	0	29	29	0	6	6	0	23	23	0	6	3	0	15	15	0
11.	Jharkhand	309	208	81	703	617	180	284	162	59	586	501	187	232	178	58	551	585	278
12.	Karnataka	214	153	12	775	891	62	211	187	25	769	755	58	280	151	17	824	756	80
13.	Kerala	71	60	2	348	284	5	72	76	6	365	459	35	67	54	6	262	236	30
14.	Madhya Pradesh	118	87	38	497	482	213	107	107	28	725	727	189	98	80	37	607	636	217
15.	Maharashtra	773	570	35	3777	3589	201	793	631	39	4008	3753	167	833	574	24	3944	3603	92
16.	Manipur	1	0	0	0	0	0	8	0	0	1	0	0	0	0	0	0	0	0
17.	Meghalaya	49	15	2	70	40	4	52	14	0	74	53	0	51	14	0	96	33	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
18.	Mizoram	1	2	0	6	6	0	2	0	0	1	0	0	4	1	0	10	1	0
19.	Nagaland	7	6	11	10	10	28	1	2	0	0	3	0	3	2	4	1	2	13
20.	Odisha	417	339	23	1966	1905	101	402	350	33	1830	1835	122	436	331	21	1892	1909	136
21.	Punjab	28	33	12	99	128	45	48	41	8	146	126	29	18	19	6	71	62	26
22.	Rajasthan	28	22	14	145	154	72	31	27	20	145	128	74	59	37	10	193	188	51
23.	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	2
24.	Tamil Nadu	101	56	12	436	264	55	97	97	16	533	529	63	83	92	15	476	454	58
25.	Tripura	11	9	1	28	15	1	7	7	0	39	39	0	9	6	1	9	6	4
26.	Uttar Pradesh	379	197	201	2154	1365	1232	322	205	128	1941	1385	676	596	191	126	6101	1437	668
27.	Uttarakhand	13	10	8	55	63	67	29	17	13	107	91	43	17	11	9	68	70	57
28.	West Bengal	236	154	10	696	668	86	279	222	16	1086	953	81	206	188	19	695	747	54
TOTAL (STATES)		4229	2958	733	16713	14929	3070	4270	3280	554	18177	16116	2263	4486	3075	500	21243	15832	2224
29.	A and N Islands	1	0	0	0	0	0	5	0	0	5	0	0	1	2	0	0	5	0
30.	Chandigarh	6	5	1	23	23	4	3	5	0	18	19	0	11	4	0	34	12	0
31.	D and N Haveli	7	3	0	18	4	0	2	1	0	7	3	0	1	2	0	9	15	0
32.	Daman and Diu	4	6	0	24	45	0	1	2	0	5	11	0	6	5	0	28	33	0
33.	Delhi	33	36	6	183	182	54	28	33	11	166	182	52	33	14	15	132	85	55
34.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35.	Puducherry	5	2	0	47	24	0	5	6	0	44	51	0	1	3	0	6	22	0
TOTAL (UTs)		56	52	7	295	278	58	44	47	11	245	266	52	53	30	15	209	172	55
TOTAL (ALL-INDIA)		4285	3010	740	17008	15207	3128	4314	3327	565	18422	16382	2315	4539	3105	515	21452	16004	2279

(F) Number of Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (Pcs) and Persons Convicted (Pcv) under Total Cognizable Crimes under Ipc during 2011 to 2013

Sl. No.	State/UT	2011						2012						2013					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1.	Andhra Pradesh	189780	144007	36911	238564	232746	50447	192522	145056	34043	246395	242948	48564	218015	159540	34211	281437	261584	53548
2.	Arunachal Pradesh	2286	1249	227	2312	1479	255	2420	1283	213	2483	1453	236	2776	1417	160	2981	1631	168
3.	Assam	66714	27920	4744	67146	35286	4648	77682	31237	2154	72795	39549	3829	87186	40229	2512	83475	45042	3219
4.	Bihar	135896	114979	8792	252349	256242	17367	146614	132576	9116	264570	280947	16944	167455	123530	9433	285851	277204	20344
5.	Chhattisgarh	57218	47451	13364	74017	74182	18963	54598	45663	17437	73321	73183	27696	56870	46356	15510	75622	74884	25254
6.	Goa	3449	1769	320	3319	2644	401	3608	1649	312	3354	2359	380	4312	1949	361	3653	2841	505
7.	Gujarat	123371	101903	25301	167251	166350	29071	130121	110014	23811	182284	180392	28648	157435	135346	32020	214048	213638	38062
8.	Haryana	60741	35812	10685	62708	61002	18005	62480	38566	13800	65108	67360	21375	72098	45500	13678	73601	76766	20536
9.	Himachal Pradesh	14312	9984	1326	17488	17717	2129	12557	10308	1461	16726	15640	2114	13750	11063	1348	18095	19371	1856
10.	Jammu and Kashmir	24504	20086	5140	43576	43545	6209	24608	19654	5890	40358	40325	7978	25390	18622	6002	39791	39708	7530
11.	Jharkhand	35838	25080	6517	51069	46028	10904	40946	26743	5739	53770	49705	9802	48208	29861	6709	54730	49327	10973
12.	Karnataka	137600	110297	28294	166786	162445	28231	134021	104762	34069	164835	160394	30010	136689	100415	31700	166081	162087	31837
13.	Kerala	172137	149817	63500	211771	206199	79976	158989	145288	60381	209344	210179	75926	176334	164468	67749	225446	223284	74703
14.	Madhya Pradesh	217094	183768	62260	335644	335211	107604	220335	189285	58645	343857	344289	100616	22745 3	188777	58040	344326	344438	109643
15.	Maharashtra	204902	139104	8168	309756	306270	12775	202700	139126	9807	309672	300500	15043	234385	152883	14487	345516	324763	20720
16.	Manipur	3218	116	28	1449	125	40	3737	95	49	1797	100	52	3178	143	30	1409	150	38
17.	Meghalaya	2755	1150	289	2135	1355	312	2557	1153	91	1984	1440	109	3259	1517	118	3152	1797	152
18.	Mizoram	1821	1431	1054	1601	1579	1141	1766	1370	1248	1721	1495	1337	1709	1538	1046	1898	1671	1222

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
19.	Nagaland	1083	879	1050	1067	849	1424	1090	748	455	1010	1040	900	1216	649	715	1070	637	456
20.	Odisha	61277	52574	3544	87129	86961	6529	67957	53480	3922	96249	93657	5908	71718	57488	2983	101281	101997	4756
21.	Punjab	34883	23887	8729	45423	42713	15539	35790	24392	8304	46632	37288	13835	36667	24455	8909	45979	37472	14299
22.	Rajasthan	165622	93079	46825	181407	180553	80945	170948	92502	46382	177833	177775	86172	196224	97293	43872	182992	181847	77891
23.	Sikkim	596	331	142	718	512	208	528	392	111	637	417	236	851	666	567	1097	1074	635
24.	Tamil Nadu	192879	132725	68222	222124	189521	95761	200474	160233	72675	232414	218681	94690	203579	172029	98376	245879	237572	117263
25.	Tripura	5803	5163	401	10062	7340	446	6264	4972	923	7260	7412	1100	6210	4982	637	8969	7399	746
26.	Uttar Pradesh	195135	121688	72480	384605	275299	147376	198093	125695	43531	412811	300437	85893	226445	138462	44017	467679	331475	90418
27.	Uttarakhand	8774	5641	1983	10666	10381	3848	8882	6047	5260	11110	10834	8504	9546	6157	4174	9732	9630	6967
28.	West Bengal	143197	103139	3298	143608	121231	4862	161427	130327	4160	177722	158023	5553	169535	138425	4512	175734	164240	6076
TOTAL (STATES)		2262885	1655029	483594	3095750	2865765	745416	2323714	1742616	463989	3218052	3017822	693450	2558493	1863760	503876	3461524	3193529	739817
29.	A and N Islands	793	672	55	828	917	135	683	494	206	683	723	297	612	762	233	720	886	361
30.	Chandigarh	3542	2151	664	2690	2986	937	3606	2504	819	3702	4306	1252	4077	2179	1175	3864	3301	1740
31.	Dandin Haveli	372	266	12	568	597	23	318	276	23	529	591	43	314	253	11	525	551	22
32.	Daman and Diu	224	133	30	330	305	32	239	159	13	387	405	23	246	140	0	337	276	0
33.	Delhi	53353	28492	12177	40014	35704	16615	54287	24906	15565	40775	36842	20598	80184	29014	11214	51628	40905	17208
34.	Lakshadweep	44	63	37	76	64	82	60	32	24	30	8	32	40	41	4	30	147	8
35.	Puducherry	4362	3075	1427	5589	4714	1723	4281	3163	1621	5858	4957	2086	3756	3427	1613	4949	5528	2212
TOTAL (UTs)		62690	34852	14402	50095	45287	19547	63474	31534	18271	51964	47832	24331	89229	35816	14250	62053	51594	21551
TOTAL (ALL-INDIA)		2325575	1689881	497996	3145845	2911052	764963	2387188	1774150	482260	3270016	3065654	717781	2647722	1899576	518126	3523577	3245123	761368